


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
(HQs): DELHI

ORDER

Sh. Harish Ahlawat, Sr. PA posted in Website Committee, Central District, Tis Hazari Courts, Delhi is hereby directed to look after the work of Inter District Sports Committee, Tis Hazari Courts, Delhi with immediate effect till the successful organization /completion of the Sports event.


14/11/24

(SANJAY GARG-I)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

No. 64693-64702 /Admn-I/P & T/HQs/2024

Dated, Delhi the 14 NOV 2024

Copy forwarded for information and necessary action to: -

1. The Officer In-Charge, Administration Branch-I,II & III, Central, Tis Hazari Courts, Delhi.
2. The Ld. Chariperson, Inter District Sports Committee, Tis Hazari Courts, Delhi.
3. The Ld. Chariperson, Website Committee, Tis Hazari Courts, Delhi.
4. The Official concerned.
5. The Personal Office of the undersigned.
6. The Dealing Official, Personal File, Administration Branch-I, Central, Tis Hazari Courts, Delhi.
7. The Dealing Official, Leave Section, Accounts Branch, Room No. 114, Central, Tis Hazari Courts, Delhi.
8. The Dealing Official, ACR Cell, Central, Tis Hazari Courts, Delhi.
9. The Dealing Official, Layers, Computer Branch, Central, Tis Hazari Courts, Delhi.
10. The Web-site Committee, Tis Hazari Courts, Delhi.
11. The PRO/APRO, Central, Tis Hazari Courts, Delhi.


14/11/24

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
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